Government, who have also requested for. a team to draw up an integrated plan for the Singida region. Agreements have been concluded between National Industrial Development Corporation, a public sector consultancy firm, and its counterparts in Tanzania for the development of industrial joint ventures, sugar industry. smal] scale industrial estate and the Do-dcma capital project in Tanzania. Training facilities are given in India to several Tanzaian nominees in technical and academic subjects. An Indian firm has been given a management contract for some Government hotels in Zanzibar.

Written Answers

Compensation to Landowners at Namkum

- 370. SHRI B. R. MUNDA: Will lire Minister of DEFENCE be pleased to state:
- (a) whether huge areas belonging to Scheduled Tribes and others of several villages at Namkum (near Ranchi) were acquired by Government for constructing Military Cantonment: and
- (b) if the answer to part (a) above be in the affirmative, at what rate the compensation for the land acquired was paid by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) and fb) Lands in several villages at Namkum have been acquired for military use. The rates of compensation assessed/paid are given below: -

(i) 269.67 acres of land in village Ana Namkum Distt. Ranchi.

Classification of Land	Area in acres	Rate per
		Rs.
DHAN I	40.97	3448
DHAN II	63 - 40	2758
DHAN III	42.96	1724
TANR I	0.41	1329
TANR II	104 · 44	690
TANR DI	0.36	172
WASTE LAND	15.42	129
GAIR MAZRI	IA-	
AM	1.71	129

(ji) 39.34 acres of land in village Burg-Namkum) Distt. Ranchi.

to\Questions

Classification of Land	Area in acres	Rate par acres
BLOCK 'A'	5.77	Rs. 26000
BLOCK 'B'	23.28	22100
BLOCK 'C'	10.29	18785

dii) 259.68 acres of land in village um, Bwgwan, Jorar, Distt. Ranchi,

Rate of compensation is yet to be dele; mined by the Collector, who is the Competent authority in this regard.

increase in price of Indias made tractors

- 371. SHRIMATI SA VITA BEHEN: Will the Minister of HEAVY INDUSTRY be pleased to state:
- ia) whether it is a fact that the prices of India-made tractors of different specifications have lately been increased: and
- ib) if so, the extent of increase in each ca-^c and the reasons therefor: and its likely impact on agricultural production?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY 'SHRI DALBIR SINGH): (a) and (b) The tractor manufacturers have been allowed increases in selling prices ranging from Rs. 1.515 to Rs. 8,110 per tractor w.e.f. 10-6-1974 over those ruling on 1-12-1973. These increases have been allowed due to appreciable rise in the cost of raw materials, components and overhead charges. These increases are unlikely to have am measurable effect on agricultural production.

Production in BHEL

- m. SHRIMATI SAVITA BEHEN: Will the Minister of HEAVY INDUSTRY be pleased to state:
- fa) whether it is a fact that the production programme of the BHARAT HEAVY ELECTRICALS LTD., has been lately upset by acute shortage of raw material;
- ib) if so, how far the production has been below capacity during the last six months; and